### APPENDIX-6J

**JURISDICTION OF SPECIAL ECONOMIC ZONES**

(Please see Para 6.34 of HBP)

<table>
<thead>
<tr>
<th>S. No</th>
<th>Designation</th>
<th>Address/Phone/Fax/E-mail/Website</th>
<th>Territorial Jurisdiction</th>
</tr>
</thead>
</table>
| 1     | Development Commissioner/ Joint Development Commissioner/ Deputy Development Commissioner/ Asstt. Development Commissioner | SEEPZ-SEZ, Andheri (East), Mumbai – 400096, Maharashtra  
Fax – 022-8291385/ 02228291385  
E-mail: dcseepz-mah@nic.in  
Ph-022-28290856/28294746  
Website: www.seepz.gov.in | Units situated in Santa Cruz SEZ and approved EOU/SEZs located in Maharashtra, Goa, Daman and Diu, Dadra and Nagar Haveli |
| 2     | Development Commissioner/ Joint Development Commissioner/ Deputy Development Commissioner/ Asstt. Development Commissioner | KASEZ, Gandhidham, Kutch-370230, Gujarat.  
FAX : 02836-252194  
E-mail: kandlasez.@gmail.com  
Ph.-02836-252475  
Website: www.kasez.com | Units situated in Kandla and Surat SEZs and approved EOU/SEZs located in Gujarat |
| 3     | Development Commissioner/ Joint Development Commissioner/ Deputy Development Commissioner/ Asstt. Development Commissioner | MSEZ, Administrative Office Building, National Highway 45, Tambaram, Chennai- 600045, Tamil Nadu  
FAX : 04422628218  
E-mail: dc@mepz.gov.in  
Ph.-044-22628210/30  
Website: www.mepz.gov.in | Units situated in Madras Special Economic Zone and approved EOU/SEZs located in Tamil Nadu, Andaman & Nicobar Islands, Union Territory of Pondicherry, excluding Mahe and Yanam |
| 4     | Development Commissioner/ Joint Development Commissioner/ Deputy Development Commissioner/ Asstt. Development Commissioner | CSEZ, Kakkanad, Cochin – 682030, Kerala  
FAX : 04842413111/222  
Email : dc@csez.gov.in/office@csez.gov.in  
Ph.-0484-2413074  
Website: www.csez.com | Units situated in Cochin SEZ and approved EOU/SEZs located in Kerala, Karnataka, Lakshadweep and Mahe |
Andhra Pradesh  
Fax : 0891-2708255  
E-mail: devcommvsez@yahoo.com  
Ph.-0891-2587555  
Website: www.vsez.gov.in | Units situated in Visakhapatnam Special Economic Zone and approved EOU/SEZs located in Andhra Pradesh, Telangana, Chattisgarh and Yanam. |
<table>
<thead>
<tr>
<th>Commissioner</th>
<th>NSEZ, Noida Dadri Road, Phase II, Noida Distt., Gautam Budh Nagar – 201305 (UP) Fax: 0120-2567276/2562314 E-mail: <a href="mailto:dc@nsez.gov.in">dc@nsez.gov.in</a> Ph: 0120-256270/3021444-46 Website-www.nsez.gov.in</th>
<th>Units situated in Noida Special Economic Zone and EOU/SEZs situated in Delhi, Uttar Pradesh, Uttarakhand, Punjab, Haryana, Himachal Pradesh, Jammu &amp; Kashmir, Rajasthan, Madhya Pradesh, and Chandigarh</th>
</tr>
</thead>
<tbody>
<tr>
<td>FSEZ, 2nd MSO Building, 4th Floor, Nizam Place, 234/4, AJC Bose Road, Kolkata-700020 FAX: 033-22873362 E-mail: <a href="mailto:fsez@nic.in">fsez@nic.in</a> Ph: 033-22872263/22874092 Website-www.fsez.gov.in</td>
<td>Units situated in Falta Special Economic Zone and EOU/SEZs situated in West Bengal, Orissa, Bihar, Jharkhand, Assam, Tripura, Manipur, Meghalaya, Nagaland, Mizoram, Sikkim and Arunachal Pradesh.</td>
<td></td>
</tr>
</tbody>
</table>